

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1143

TO BE ANSWERED ON FRIDAY, FEBRUARY 08, 2019/ MAGHA 19, 1940 (SAKA)

Non Utilisation of Foreign Debt

1143. SHRIMATI RANJANBEN BHATT:

Will the Minister of FINANCE be pleased to state:

- (a) whether the country has to pay huge amount in the form of commitment charges due to non utilization of foreign debt amount on time, if so, the details thereof;
- (b) whether the Government have to pay any amount under this head during the last three years; and
- (c) if so, the amount which the Government have to pay along with the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON RADHAKRISHNAN)**

(a) to (c): Commitment charges are paid as per the terms and conditions mentioned in the agreement signed with the lending agencies. The commitment charges paid by borrowing entities during the last three years are annexed.

ANNEXURE IN RESPECT OF THE REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1143 BY SHRIMATI RANJANBEN BHATT FOR ANSWER ON FEBRUARY 08, 2019

Figures are in Rupees crore

Borrowing entity	2015 - 2016	2016 - 2017	2017 - 2018
Central Govt.	34.98	36.43	73.09
States			
Andhra Pradesh	3.15	2.87	8.19
Assam	3.12	3.27	3.54
Bihar	6.69	5.99	9.07
Chhattisgarh	2.92	2.72	1.97
Gujarat	0.37	0.21	2.54
Himachal Pradesh	7.64	7.29	7.24
Jharkhand	0.61	1.38	1.92
Jammu & Kashmir	1.43	1.09	0.62
Karnataka	5.35	5.35	4.03
Kerala	4.07	1.89	0.37
Meghalaya	0.93	0.90	0.78
Maharashtra	1.89	1.47	1.42
Madhya Pradesh	9.27	8.50	10.45
Mizoram	0.005	0.00	0.00
Odisha	0.56	1.25	1.18
Punjab	1.85	6.52	4.81
Rajasthan	5.85	9.23	7.80
Sikkim	0.32	0.32	0.26
Tamil Nadu	11.72	19.03	17.48
Uttar Pradesh	0.42	0.42	0.36
Uttarakhand	5.44	3.63	1.90
West Bengal	2.00	2.04	5.37